

Company: Sol Infotech Pvt. Ltd.

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## Rajasthan Government Servants Insurance (Amendment) Rules, 2010

[April 01, 2010]

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- 2. The existing clause (i) of sub-rule (1) of Rule 11 shall be substituted by the following, namely
- 3. The existing sub- rule (2) of Rule 11 shall be substituted by the following namely

### Rajasthan Government Servants Insurance (Amendment) Rules, 2010

[April 01, 2010]

In exercise of the powers conferred by the proviso to Article 309 of the Constitution and Rule 21 of the Rajasthan Service Rules, 1951; the Governor hereby makes the following rules to amend further the Rajasthan Government Servant's Insurance Rules, 1998, namely:

#### **1.** xxx :-

(i) These rules may be called the Rajasthan Government Servants Insurance (Amendment) Rules, 2010. (ii) These rules shall come into force with effect from 1-4-2010.

## 2. The existing clause (i) of sub-rule (1) of Rule 11 shall be substituted by the following, namely:

" (i) The monthly premium payable by the insured under the insurance scheme shall be specified:

S. No.	Pay Slab based on total of running pay band and grade pay	Rate of Monthly Premium (Rs.)
1.	Rs. 6050/- to Rs. 8500/-	330/-
2.	Rs. 850/- to Rs. 11000/-	450/-
3.	Rs. 11001/- to Rs. 18000/-	900/-
4.	Rs. 18001/- to Rs. 28000/-	1300/-
5.	Above 28000/-	2200/-
6.	Maximum	2500/-

Explanation: (i) The assured official is not required to fill in the declaration for

further assurance in relaxation of provision of clause (ii) of sub-rule (1) of Rule 11. (ii) The new slab rates would be applicable to salaries of March paid in April, 2010."

# 3. The existing sub- rule (2) of Rule 11 shall be substituted by the following namely :-

" (2) An insured person may at his option, contribute premium of either of the rates specified in the next two slabs over the premium rate applicable to him under clause (i) of sub-rule (1) of Rule 11 provided that an insured person paying normal premium at the rate of Rs. 1300/- per month or Rs. 2200/- per month may contribute either Rs. 2200/- per month or Rs. 2500/- per month. By order of the Governor, Abhay Kumar, Secretary to the Government.